

to farmers at the revised price in anticipation of an impending proposal to increase its statutory issue price, sales by manufacturers were temporarily suspended with effect from 19.2.97. This restriction was lifted with effect from 21.2.97 consequent upon the 10% increase in price of urea.

(c) On a projected Consumption of 210 LMT in 1997-98, the estimated saving in urea subsidy would be nearly Rs. 714 crores.

Ban of Militant Groups

3665. SHRI RAM NAIK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government of Tripura has requested for a ban on the major militant groups;

(b) if so, the reaction of the Government thereto; and

(c) the action taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) The Government of Tripura has requested for a ban on two major insurgent groups. The matter is under active consideration.

Prices of Essential Commodities

3666. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government have taken steps to supply the essential commodities of mass consumption at uniform prices throughout the country; and

(b) if so, the details thereof?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b) Under the existing Public Distribution System the Central Government procures and supplies six essential commodities of mass consumption viz. Wheat, rice, levy sugar, imported edible oils, kerosene and soft coke to the State Governments/UTs for distribution at uniform prices throughout the country. These commodities are made available at fixed Central Issue Prices which are determined by the Central Government from time to time.

Imbalance Application of N.P.K. Nutrients

3667. SHRI SUSHIL CHANDRA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the increasing imbalance in the application of N.P. and K Nutrients to the soils is being accepted all over;

(b) if so, the actual consumption of N.P. and K during the Kharif and the Rabi crops of 1996-97;

(c) the details of the demand for N.P. and K for the 1996-97 crops, State-wise;

(d) the actual supply made to the States; and

(e) the steps being taken to achieve the targeted production in the agriculture sector?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes Sir, after the decontrol of phosphatic and potassic fertilisers, the N.P.K. ratio has widened.

(b) The estimated consumption of N.P.K. during Kharif and Rabi 1996-97 is as follows :

	Lakh tonnes			
	N	P	K	Total
Kharif 96	53.74	16.02	6.63	76.39
Rabi 96-97	58.74	21.07	8.02	87.83
Total (1996-97)	112.48	37.09	14.65	164.22

(c) After decontrol of phosphatic and potassic fertilizers, the demand of only urea for various States is assessed. The State-wise information is given in the Statement-I.

(d) After decontrol of phosphatic and potassic fertilizer, information on supply of only urea is available. The State-wise information on supply of urea is given in the Statement-II.

(e) Ministry of Agriculture is implementing the Centrally Sponsored Scheme on Integrated Cereal Development Programme (ICDPs) for crops like rice, wheat and coarse cereals for propagation of crop production technologies through field demonstrations, integrated pest management demonstrations, training of farmers assistance on distribution of certified seeds and improved farm implements and award to gram panchayats for increasing production through integrated and balanced use of nutrients. Other programmes under implementation are Intensive Cotton Development Programme, sustainable Development Programme of sugarcane based cropping system and special jute Development Programme. The scheme for concession on sale of phosphatic and potassic fertiliser is also under implementation to improve the balanced nutrient application. In addition, promotion of micro nutrients, organic manure and bio fertilizer are ensured through the scheme on balanced and Integrated Use of Fertilisers and technology mission and National Project on Dev. and use of bio-fertilizers.

Statement-I*State-wise Demand Assessment of Urea for 1996-97*

('000 tonnes)

Sl.No.	Name of the State	Kharif 1996	Rabi 1996-97	Total 1996-97
1.	Andhra Pradesh	953.50	1020.00	1973.50
2.	Karnataka	525.00	364.80	889.80
3.	Kerala	69.17	63.70	132.87
4.	Tamil Nadu	390.00	505.00	895.00
5.	Gujarat	620.00	500.00	1120.00
6.	Madhya Pradesh	620.00	686.00	1306.00
7.	Maharashtra	1100.00	610.00	1710.00
8.	Rajasthan	450.00	650.00	1100.00
9.	Haryana	550.00	750.00	1300.00
10.	Punjab	1075.00	1050.00	2125.00
11.	Uttar Pradesh	2070.00	2550.00	4620.00
12.	Himachal Pradesh	30.00	22.00	52.00
13.	Jammu & Kashmir	70.00	42.00	112.00
14.	Bihar	660.00	650.00	1310.00
15.	Orissa	340.00	175.00	515.00
16.	West Bengal	440.00	610.00	1050.00
17.	Assam	35.00	33.00	68.00
18.	Others	96.47	99.28	195.75
	All India	10094.14	10380.78	20474.92

Statement-II*State-wise Supply of Urea During 1996-97*

(Figure in '000 MTs)

Sl.No.	Name of the State	Kharif 1996	Rabi* 1996-97	Total 1996-97
1	2	3	4	5
1.	Andhra Pradesh	1026.18	1019.25	2045.43
2.	Karnataka	547.10	348.15	895.25
3.	Tamil Nadu	356.61	485.56	842.17
4.	Gujarat	565.12	450.09	1015.21

1	2	3	4	5
5.	Madhya Pradesh	566.57	637.47	1204.04
6.	Maharashtra	1093.07	517.33	1610.40
7.	Rajasthan	476.15	587.77	1063.92
8.	Haryana	545.80	632.93	1178.73
9.	Punjab	963.58	885.92	1849.50
10.	Uttar Pradesh	2198.71	2282.16	4480.87
11.	Bihar	761.52	658.62	1420.14
12.	Orissa	277.18	151.85	429.03
13.	West Bengal	424.62	567.10	991.72
14.	Assam + N.E. State	99.18	65.43	164.61
15.	Others	168.60	160.30	328.90
Total		10069.99	9449.93	19519.92

*As on 28.2.97.

Delhi Milk Scheme

3668. SHRI AMAR ROYPRADHAN : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether Delhi Milk Scheme issues bulk supply tokens to the chowkidars, widows and others for home delivery;

(b) if so, the terms and conditions thereof;

(c) whether the Government are also aware that the black marketing of milk is being done in an open way and that too under active supervision of the officials concerned of Delhi Milk Scheme; and

(d) if so, the action proposed to be taken in this regard to stop bulk supply of milk to such categories of persons and divert the entire supply to nearby booths for the general public?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANS PRASAD SINGH) : (a) and (b) Home Delivery Cards have

been issued to physically handicapped persons, widows and to persons belonging to the economically weaker section whose income is less than Rs. 300/- per month.

(c) and (d) Fresh Home Delivery Cards are not being issued. Card holders indulging in black marketing are punished by cancellation of their cards, Depot staff found engaging themselves in mal-practices are removed. The Vigilance over Home Delivery Card Holders and Depot Agents has been strengthened.

Forestry on National Highways

3669. DR. PRABIN CHANDRA SARMA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any specific measures are being taken for raising forests on both sides of the National Highways under the social forestry programme; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) and (b) Afforestation and tree planting activities